

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:213  
ANSWERED ON:16.12.2003  
CYBER CRIME  
ADHIR RANJAN CHOWDHURY;SHYAMA SINGH

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Cyber crimes in the country particularly in metropolitan cities have increased in the past few years;
- (b) if so, the number of cases reported, State-wise;
- (c) the amount of losses suffered due to Cyber crimes;
- (d) whether the Union Government has taken any concrete steps to check such Cyber crimes in the country; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI)

(a)to(e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.213 FOR 16.12.2003 REGARDING C  
CRIME

(a)to(c): As per available information, Central Bureau of Investigation (CBI) has registered 19 cases out of which 14 cases belong to Delhi. The year-wise break up of cases registered by the CBI in the Metropolitan city of Delhi and the country is as under:

State      Case No.

Delhi (14 cases)    2000 (1 Case)  
RC 1/2000 SIU-VIII

2001 (2 Cases)  
RC. 1/2001 &  
PE 1/2001

2002 (6 Cases)  
RC. 1,3,4,5 /2002 - EOU - IX  
PE 9 & 10/2002 - EOW-I

2003 (5 cases)  
RC 1, 3, 4/2003 - EOU - IX  
PE 2,3, /2003 - EOU-IX

Pondicherry (1 Case)    RC. 6/2002 - EOU-IX

Maharashtra (1 Case)    RC. 2/2003 EOU -IX

Gujarat (1 Case)    RC. 2/2003 EOU-IX

Andhra Pradesh (1 Case) RC. 2/2000 EOU-IX

Uttaranchal (1 Case) RC. 19/2002 - DAD

Total 19 Cases

As per available information, the amount of loss suffered due to Cyber crimes is as follows:

RC 3/2003 EOU-IX Rs. 20,250/-  
RC 4/2003 EOU-IX Rs. 67,520/-  
PE 3/2003 EOU-IX Rs. 40,000/- approx.  
RC 10/2002 EOW-I Rs. 30,000/- approx.  
RC 19/2002 DAD Rs. 11.03 lakh

(d)&(e): The Information Technology Act 2000 framed by the Union Government covers legal framework for tackling Cyber crimes. The State Governments and Union Territory Administrations have been advised to set up Cyber Crime Units. Certain State Governments have set up Cyber Crime Police Stations to exclusively deal with such crimes. The Central Bureau of Investigation has also set up a Cyber Crime Research and Development Unit (CCRDU) with headquarters at New Delhi and a branch at Chennai. The National Police Academy, Hyderabad, CBI Academy, Ghaziabad, National Crime Records Bureau, New Delhi and Central Forensic Science Laboratory, Hyderabad conduct regular training courses for detection and investigation of Cyber Crime for Police personnel. Many State Governments have also equipped their police training centers/schools to impart training in detection and investigation of Cyber Crimes.